- (3) transfer of 44 categories ot workers from vvorkcharged to Regular Establishment and to of such transfers; and
- (4) frame recruitment rules for categories of workcharged staff.
- (b) No formal report is to be submitted by the Committee. The progress made on the main items is as follows:-
 - (i) So far 111001 service rolls out of a total of 13947 have been scrutinised and rectified.
 - (ii) 16141 permanent posts have been created and 5266 persons have been declared eligible for confirmation.
 - (iii) All the 44 categories of workers have been transferred from workcharged to establishment after obtaining summer season; and options from the workers.
 - <iv) Recruitment Rules for 53 categories out of 67 categories have already been prepared.

REDUCTION OF OVERTIME ALLOWANCE

- ♦569. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state
- (a) whether the, overtime payments to Government servants have since been cut down by 10 per cent; and
- (b) if so, what is the amount expected to be saved as a result thereof?
- THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): (a) Yes, Sir. The cut has been imposed with effect from the 1st January, 1966, in the case of office and other comparable staff.
- (b) It is too early to anticipate the amount expected to be saved as a rejult of this cut.

L.I.C. SALARY SAVINGS SCHEME

♦570. SHRI RAM SINGH: Will the lay down terms and conditions Minister of FINANCE be pleased to refer to the answer given to Unstarred Question No. 393 on 1st December, 1965 and state the progress Jhat has since been made regarding the expansion of the L.I.C. Salary Savings Scheme to all the Central Government offices in Delhi.

> THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): The matter is still under consideration.

WATER SUPPLY SCHEME IN DELHI

- ♦571. SHRI D. THENGARI: WUI the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) whether Government have formulated any new scheme for the supply of regular water in the Capital during the ensuing
 - (b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) (i) The installation of a 40 m.g.d. water treatment plant was taken up in July, 1963 for augmenting Delhi's Water Supply. Of this, 10 m.g.d. portion was brought into commission in January, 1965. It is hoped that additional 20 m.g.d. of water from this plant wiH be available by the end of April, 1966.

(ii) About 15 additional tube-wells are expected to be ready before summer, providing additional 2.25 million gallons of water per day.

BUILDING OF A.G.'S OFFICE AT GWALIOR

433. SHRI R. S. KHANDEKAR: Will the Minister of FINANCE be pleased to state what is the progress regarding the construction of the office building and of staff quarters for the Office of the Accountant General, Madhya Pradesh at Gwalior?

MINISTER OF FINANCE THE (SHRI SACHINDRA CHAUDHURI): The construction of these buildings has not been included in the works programme for 1966-67.

mitten Answers

UTILISATION OF RURAL MAN-POWER

434. SHRI T. V. ANANDAN: Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that an intensive utilisation of rural manpower agricultural sector has been recommended by the study group of the panel for labour; and
- (b) if so, what would be the estimated employment potentiality if the recommendation is fully given effect to by Government?

THE MINISTER OF PLANNING (SHRI ASOKA MEHTA): (a) Directions in which employment opportunities for agricultural labour should be intensified have been recently considered by the Central Advisory Committee on Labour and the Study Group constituted by the Panel on Labour on Agricultural Labour. Contract Labour and certain other groups of workers. The main suggestions which have been offered concern:

- (1) expansion of agricultural employment through intensive development of agriculture;
- (2) resettlement of agricultural workers on culturable waste lands and surplus lands;
- (3) intensive development of subsidiary programmes such as poultry farming, piggery and cattle breeding:
- (4) expanded rural work programme for the utilisation of rural manpower, specially during the slack seasons, for works such as soil conserva-

tion, minor irrigation, afforestation, rural communications, etc.; and

to Questions

- (5) promotion of village industries.
- (b) Programmes along these lines have to be worked out in detail and incorporated into the Fourth Five Year Plan. At this stage, it is not possible to indicate the number of persons likely to benefit in terms of employment.

URBAN AND RURAL WATER SUPPLY SCHEMES IN MADRAS

435. SHRI T. V. ANANDAN: Will the Minister of HEALTH AND FAMI LY PLANNING be pleased to state:

- (a) the details of Urban and Rural Water Supply Schemes received by Government from the Government of Madras during 1965-66, with the monetary estimates for each of them; and
- (b) which of the schemes have been approved by Government?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAY AR): (a) and (b) The required information is given in the annexure, [see Appendix LV, Annexure No. 44]

DISPARITY IN THE RATES OF ELECTRICITY FOR AGRICULTURAL PURPOSES

436. SHRI T. V. ANANDAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether it is a fact that there exists a great disparity in the rates charged for electricity used for Agricultural purposes from State to State in the country;
- (b) if so, whether there is any proposal under Government's consideration for adoption of a uniform rate; and
 - (c) if so, the details of the proposal?